

(c) Other things being equal, for certain categories of employment preference is given to the people of the State.

(d) Hindustan Steel do not maintain statewise statistics of employment in the Plant. On the 31st October, 1963 the number of deputationists from the State Government was 40.

Polyandry

792. { Shri R. G. Dubey:
Shri P. C. Borooah:

Will the Minister of Law be pleased to state:

(a) whether according to official assessment polyandry is still in practice in certain parts of India;

(b) if so, in what part this custom prevails; and

(c) whether Government are contemplating any measures to do away with this out-dated system?

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Mishra): (a) Yes, Sir.

(b) Polyandry is prevalent in some areas of Himachal Pradesh, among Jaunsaries in Jaunsar Bewar area of Dehra Dun, Teri Garhwal and Uttar Kashi districts of Uttar Pradesh, among certain castes in Madras, in some parts of Kangra, Lahaul and Spiti districts of Punjab and among Mohammedan population of Chandernagore in West Bengal.

(c) The Government of India do not contemplate to take any action in the matter in view of the fact that the custom of polyandry is dying with the spread of education and economic progress, and State Governments, who were consulted, are generally not in favour of any action.

Turn-over of S.T.C.

793. **Dr. L. M. Singhvi:** Will the Minister of International Trade be pleased to state the total turn-over

of the State Trading Corporation in 1962-63 and the proportion of link deals and barter deals in the total turn-over?

The Minister of International Trade (Shri Manubhai Shah): The total turn-over of direct trade of the State Trading Corporation in 1962-63 amounted to Rs. 86.81 crores. In addition, indirect sales and turn-over accounted for Rs. 55 crores. Out of this, the link deals and barter deals accounted for Rs. 12.33 crores.

Manufacture of Scooters in Rajasthan

794. **Dr. L. M. Singhvi:** Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether Government of Rajasthan have submitted or forwarded any proposals for licensing a plant or plants for the manufacture of scooters and/or mopeds;

(b) whether it would be feasible for the Central Government to license a plant for the manufacture of scooters and/or mopeds in Rajasthan during the Third Plan period; and

(c) if so, the approximate size, capacity and foreign exchange component of such a plant?

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): (a) No proposal for the establishment of a plant or plants for the manufacture of scooters and/or mopeds has been received from the Government of Rajasthan recently. Earlier, during 1962, a few schemes for the establishment of new industrial undertakings in Rajasthan for the manufacture of scooters/mopeds had been received but these were rejected as adequate capacity had already been licensed in the proposed line of manufacture.

(b) No.

(c) Does not arise.